Written Answers to [3 August, 2016] Starred Questions 69

(c) The rationale behind this decision is to give more employment to the tribal youth keeping in mind their unique characteristics.

## Labour courts in the country

\*195. SHRI R. VAITHILINGAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of the existing number of labour courts in the country, for resolution of labour disputes;
- (b) the State-wise details of the number of cases pending with them for the last three years along with the reasons therefor; and
  - (c) the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per provisions of Industrial Disputes Act, 1947, the Central Government has set up 22 Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in various States for resolution of industrial disputes arising in Central Sphere. Out of these, two CGIT-cum-LCs at Mumbai and Kolkata also function as National Industrial Tribunals (NITs). The list of CGIT-cum-LCs and NITs is given in Statement-I (*See* below).

The details in respect of Labour Courts and Industrial Tribunals falling in the State Sphere are not maintained centrally.

The number of cases received, disposed of and pending in various CGIT-cum-LCs and NITs during the last three years, *i.e.* during 2013-14, 2014-15 and 2015-16 are given in Statement-I, II, III and IV respectively (*See* below). The reasons for pendency of cases, *inter alia*, include:

- (i) Absence of affected parties at the time of hearing;
- (ii) Seeking of frequent adjournments by the parties to file documents;
- (iii) Parties approaching the High Courts challenging orders of reference issued by the appropriate Government as well as orders issued by the Tribunals on preliminary points.
- (c) A Scheme of Holding of Lok Adalats as an "Alternative Grievance Redressal Mechanism" has been introduced from the Tenth Five Year Plan (2002-07) for speedy disposal of industrial disputes in the CGIT-cum-LCs as a remedial measure to tide over

the backlog of industrial disputes. In addition, the Presiding Officers of the CGIT-cum-LCs hold camp courts in various parts of the area of their jurisdiction so that workers are not required to travel long distance for disposal of their disputes.

## Statement-I

List of Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals.

and National Tribunals.						
Name of CGIT-cum-LC						
Mumbai I						
Mumbai II						
Dhanbad I						
Dhanbad II						
Asansol						
Kolkata						
Chandigarh I						
New Delhi I						
Kanpur						
Jabalpur						
Chennai						
Bangalore						
Hyderabad						
Nagpur						
Bhubaneswar						
Lucknow						
Jaipur						
New Delhi II						
Guwahati						
Ernakulam						
Ahmedabad						
Chandigarh II						
Mumbai I National Tribunal						
Kolkata National Tribunal						

Statement-II Details regarding cases and applications during the Financial Year 2013-14

## Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

Sl.	CGIT		Ca	ses	Applications				
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	2	3	4	5	6	7	8	9	10
1.	Mumbai I	208	50	16	242	94	51	7	138
2.	Mumbai II	417	96	43	470	381	12	17	376
3.	Dhanbad I	1457	107	167	1,397	297	12	110	199
4.	Dhanbad II	751	170	140	781	39	1	4	36
5.	Asansol	518	29	76	471	51	5	14	42
6.	Kolkata	265	74	14	325	48	5	8	45
7.	Chandigarh I	205	312	75	442	30	27	9	48
8.	New Delhi I	387	144	155	376	42	24	23	43
9.	Kanpur	612	172	44	740	261	21	59	223
10.	Jabalpur	1897	96	398	1,595	224	3	56	171

1	2	3	4	5	6	7	8	9	10
11.	Chennai	320	101	123	298	14	5	6	13
12.	Bangalore	538	56	65	529	102	35	22	115
13.	Hyderabad	1053	156	309	900	613	6	30	589
14.	Nagpur	356	95	200	251	7	8	2	13
15.	Bhubaneswar	383	73	72	384	357	33	10	380
16.	Lucknow	497	72	55	514	46	16	11	51
17.	Jaipur	360	67	29	398	114	1	4	111
18.	New Delhi II	506	140	95	551	59	64	14	109
19.	Guwahati	76	44	29	91	8	31	7	32
20.	Ernakulam	100	56	28	128	11	7	12	6
21.	Ahmedabad	2219	198	81	2,336	1,624	18	76	1,566
22.	Chandigarh II	515	95	107	503	54	20	10	64
	Total	13,640	2,403	2,321	13,722	4,476	405	511	4,370
Mum	bai I National	6	2	0	8	153	0	1	152
Kolk	ata National	10	1	1	10	79	0	0	79
Тота	L CGIT+National	13,656	2,406	2,322	13,740	4,708	405	512	4,601

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Statement-III Details regarding cases and applications during the Financial Year 2014-15 Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

Sl.	CGIT		Ca	ses	Applications				
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	2	3	4	5	6	7	8	9	10
1.	Mumbai I	242	23	22	243	138	15	17	136
2.	Mumbai II	470	106	57	519	376	29	10	395
3.	Dhanbad I	1397	79	183	1293	199	10	127	82
4.	Dhanbad II	781	71	145	707	36	0	14	22
5.	Asansol	471	27	79	419	42	9	6	45
6.	Kolkata	325	74	80	319	45	11	1	55
7.	Chandigarh I	442	143	122	463	48	8	32	24
8.	New Delhi I	376	360	47	689	43	38	0	81
9.	Kanpur	740	103	40	803	223	26	94	155
10.	Jabalpur	1595	122	374	1343	171	5	35	141

1	2	3	4	5	6	7	8	9	10
11.	Chennai	298	144	173	269	13	10	8	15
12.	Bangalore	529	34	145	418	115	47	15	147
13.	Hyderabad	900	222	121	1,001	589	12	527	74
14.	Nagpur	251	78	99	230	13	8	6	15
15.	Bhubaneswar	384	69	31	422	380	25	10	395
16.	Lucknow	514	78	68	524	51	24	8	67
17.	Jaipur	398	81	32	447	111	1	4	108
18.	New Delhi II	551	145	89	607	109	86	108	87
19.	Guwahati	91	7	60	38	32	20	21	31
20.	Ernakulam	128	54	46	136	6	20	7	19
21.	Ahmedabad	2336	88	68	2,356	1,566	38	81	1,523
22.	Chandigarh-II	503	124	179	448	64	27	1	90
	Total	13,722	2,232	2,260	13,694	4,370	469	1,132	3,707
Mun	nbai I National	8	1	0	9	152	0	0	152
Kolk	ata National	10	1	2	9	79	0	0	79
	TOTAL CGIT+ National	13,740	2,234	2,262	13,712	4,601	469	1,132	3,938

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Written Answers to

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Starred Questions

Statement-IV Details regarding cases and applications during the Financial Year 2015-16

## Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals

Sl.	CGIT		Ca	ses	Applications				
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	2	3	4	5	6	7	8	9	10
1.	Mumbai I	243	0	0	243	136	9	8	137
2.	Mumbai II	519	49	9	559	395	73	4	464
3.	Dhanbad I	1293	101	201	1193	82	21	29	74
4.	Dhanbad II	707	96	76	727	22	1	1	22
5.	Asansol	419	19	87	351	45	55	17	83
6.	Kolkata	319	112	65	366	55	13	6	62
7.	Chandigarh I	463	56	87	432	24	26	12	38
8.	New Delhi I	689	252	97	844	81	47	23	105
9.	Kanpur	803	115	78	840	155	29	25	159
10.	Jabalpur	1348	128	355	1,121	147	1	96	52

1	2	3	4	5	6	7	8	9	10
11.	Chennai	269	115	140	244	15	23	9	29
12.	Bangalore	418	38	6	450	147	33	1	179
13.	Hyderabad	1001	136	32	1105	74	1	1	74
14.	Nagpur	230	59	1	288	15	12	0	27
15.	Bhubaneswar	422	52	14	460	395	18	1	412
16.	Lucknow	524	78	85	517	67	23	28	62.
17.	Jaipur	447	83	58	472	108	6	5	109
18.	New Delhi II	607	153	73	687	88	7	71	24
19.	Guwahati	38	10	11	37	31	2	1	32
20.	Ernakulam	136	59	24	171	19	14	5	28
21.	Ahmedabad	2356	99	225	2230	1,523	9	226	1,306
22.	Chandigarh II	448	166	104	510	90	65	18	137
	Total	13,699	1,976	1,828	13,847	3,714	488	587	3,615
Mun	nbai I National	9	0	1	8	152	2	2	152
Kolk	ata National	9	0	0	9	79	0	0	79
Тота	L CGIT+National	13,717	1,976	1,829	13,864	3,945	490	589	3,846

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Written Answers to

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